

| S. No.  | Name of States/<br>Union Territories | No. of<br>P.H.Cs. |
|---------|--------------------------------------|-------------------|
| 26      | Goa, Daman & Diu .                   | 15                |
| 27      | Dadra & Nagar Haveli                 | 2                 |
| 28      | Chandigarh . . .                     | ..                |
| TOTAL . |                                      | 4,919]            |

बिहार, उत्तर प्रदेश आदि राज्यों में पीने के जल की व्यवस्था करने के लिए योजनाएं

1688. श्री सूरज प्रसाद : क्या स्वास्थ्य तथा परिवार नियोजन, निर्माण, आवास और नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार, उत्तर प्रदेश, राजस्थान और हिमाचल प्रदेश के राज्यों में पीने के पानी की व्यवस्था करने के लिये कितनी योजनाएं हैं ;

(ख) कितनी योजनाओं के लिये मंजूरी दे दी गयी है और कितनी योजनाओं के लिए अभी मंजूरी दी जानी है ; और

(ग) पिछले 2 वर्षों में इस प्रयोजन के लिए केन्द्रीय सरकार द्वारा प्रत्येक राज्य को कितनी-कितनी धन राशि दी गई है ?

†[SCHEMES FOR PROVIDING DRINKING WATER IN THE STATES OF BIHAR, UTTAR PRADESH, ETC.

1688. SHRI SURAJ PRASAD : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of schemes for providing drinking water in each of the States of Bihar, Uttar Pradesh, Rajasthan and Himachal Pradesh.

(b) the number of schemes for which sanction has been given and the number of those for which sanction is yet to be given ; and

(c) the amount given by the Central Government to each of the States separately for this purpose during the last two years?]

स्वास्थ्य तथा परिवार नियोजन, निर्माण, आवास और नगर विकास मंत्रालय में राज्य मंत्री (श्री बी० एस० मूर्ति) : (क) में (ग) राज्य सरकारों में सूचना एकत्र की जा रही है और सभा पटल पर रख दी जायेगी ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c) Information is being collected from the State Governments and will be laid on the Table of the Sabha.]

#### MINERAL PRODUCTION

1689. SHRI JAGAT NARAIN : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the total quantity of minerals produced during the year 1967-68 and 1968-69 in each State (except Mysore) ; and

(b) how these figures compare with the figures of the three preceding years?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, MINES AND METALS (SHRI JAGANNATH RAO) : (a) and (b) A statement showing the total quantity of major minerals produced in each State (except Mysore) during the years 1965 to 1968 and the comparative increase or decrease in their production is attached. [See Appendix LXIX, Annexure No. 120.]

#### INCOME-TAX APPFALS

1690. DR. SALIG RAM :

SHRI KRISHAN KANT :

Will the PRIME MINISTER be pleased to lay on the Table of the House a

year-wise statement for the period from 1957-58 to 1967-68 showing

(i) the number of appeals pending with the Income-tax Appellate Assistant Commissioners as on 1st April each year,

(ii) the number of appeals filed during each year, and

(iii) the number of appeals disposed of during each year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P C SETHI) (i) to (iii) A statement giving the requisite information for the years 1964-65 to 1968-69 is annexed

Similar information in regard to the years 1957-58 to 1963-64 is not readily available and incommensurate time and labour will have to be spent to collect this information

#### STATEMENT

|  | <i>Financial years</i> |          |          |          |          |
|--|------------------------|----------|----------|----------|----------|
|  | 1964-65                | 1965-66  | 1966-67  | 1967-68  | 1968-69  |
| (i) The number of appeals pending with the income-tax appellate Assistant Commissioners as on 1st April each year, | 84,376                 | 1,14,158 | 1,58,884 | 1,61,092 | 1,86,211 |
| (ii) the number of appeals filed during each year, and   | 1,50,134               | 1,82,653 | 1,96,288 | 2,09,336 | 2,16,691 |
| (iii) the number of appeals disposed of during each year.  | 1,20,352               | 1,37,927 | 1,94,080 | 1,84,217 | 1,94,424 |

#### FRUIT AND VEGETABLE MARKET, DELHI

1691 SHRIMATI SARLA BHADARIA Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state

(a) whether it is a fact that the Fruit and Vegetable Market Union Delhi are corrupting the officials of the DDA in delaying the shifting of Fruit and Vegetable Market Subzimandi from the present site, and

(b) whether the rent and taxes amounting to Rs 42 lakhs have been deposited with the DDA by the Vegetable Market Union?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS HOUSING AND URBAN DEVELOPMENT (SHRI B S MURTHY) (a) No The area of the new market at

Azadpur has been taken up for development and provision of the various services required Shifting would be possible as soon as the services are provided

(b) No However four cheques for Rs 25 lakhs in all have been sent by the Union to the Municipal Corporation of Delhi

#### FRUIT AND VEGETABLE MARKET AZADPUR, DELHI

1692 SHRIMATI SARLA BHADARIA Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS HOUSING AND URBAN DEVELOPMENT be pleased to refer to the reply to Unstarred Question No 1657 given in the Rajya Sabha on the 25th March 1969 and state

(a) whether the allotment of the shops in the Azadpur Fruit and Vegetable Market, Delhi had been made, and